

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

CPC No.90 of 1999
O.A. No. 907 of 1997)

Date of order: 24.08.2000

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. G.S. Maingi, Administrative Member

1. Smt. Madhuri Bala Dey, W/o Late Harikripa Dey, residing at Vill & P.O.Kampa, Dist. 24 Pgs (N)

2. Shri Pradip Kumar Dey, S/o Late Harikripa Dey, residing at Vill. & P.O. Kampa, Dist. 24 Pgs (N)

... Applicants

VS

1. Shri S. Ramanathan, General Manager, E.Rly. 17, N.S. Road, Calcutta-1

2. Shri C.B. Choudhury, The Chief Works Manager, E. Rly., Kanchrapara Workshop, Dist. 24 Pgs (N),

3. Shri P.P. Pandey, The Workshop Personnel Officer, E. Rly., Kanchrapara Workshop, Dist. 24 Pgs(N)

... Respondents

UNION OF INDIA & ORS.

For the Applicant : Mr. B. Mukherjee, counsel

For the Respondents :Mr. P.K. Arora, counsel

O R D E R

Mr. Mukherjee, learned advocate for the applicants submits that the applicants have been appointed as per direction of this Tribunal. So, the application has become infructuous and accordingly it is disposed of.


MEMBER (A)


MEMBER (J)